

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1689
TO BE ANSWERED ON 27th JULY, 2022

TRADE WITH CHINA

1689. SHRI N. REDDEPPA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of trade with China during the last five years, year and commodity-wise;
- (b) whether the Government is taking measures to reduce our dependence on imports from China, especially since the Galwan clash;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) : The details of commodity-wise trade between India and China from 2017-18 to 2021-22 is at Annexure-I.

(b) & (c): The Government has launched Production Linked Incentive (PLI) schemes in 14 sectors which will make Indian manufacturers globally competitive, attract investment in the areas of core competency/cutting-edge technology, enhance exports, integrate India in global supply chain and reduce dependency on imports. The sectors in which PLI has been announced are i) Key Starting Materials/Drug Intermediates and Active Pharmaceutical Ingredients (APIs), ii) Large Scale Electronics manufacturing, iii) Manufacturing of Medical Devices, iv) Electronic/Technology Products, v) Pharmaceutical drugs, vi) Telecom & Networking Products, vii) Food Products, viii) White Goods (ACs & LED), ix) High Efficiency Solar PV Module, x) Automobiles and Auto components, xi) Advance Chemistry Cell battery, xii) Textile products, xiii) Specialty Steel and xiv) Drones and Drone Components. All these are the sectors in which substantive imports take place.

Technical Regulations (TRs) have been framed for several products for maintenance of standards/quality of imported products. This will check import of substandard products.

Several trade remedial actions have been taken against imports from China to protect the domestic industry from serious injury (Anti-Dumping measures in force-61, Countervailing Duty measures in force-4) against unfair trade.

The government procurement portal GeM has made it mandatory for sellers to mention 'country of origin' on products they wish to sell through the platform, a move aimed at promoting Aatma Nirbhar Bharat (Self-reliant India). Also, all e-commerce companies operating in India have to mention country of origin of products being offered for sale.

(d): Does not arise in view of (c) above.

Annexure-I

Commodity wise total trade with China (2017-18 to 2021-22)

(In USD million)

HSCode	Commodity	Total trade	Total trade	Total trade	Total trade	Total trade
		2017-18	2018-19	2019-20	2020-21	2021-22
01	LIVE ANIMALS.	0.07	0	0.01	0.05	0
02	MEAT AND EDIBLE MEAT OFFAL	0.17	0	0.01	0.05	0
03	FISH AND CRUSTACEANS, MOLLUSCS AND OTHER AQUATIC INVERTABRATES.	162.33	722.2	1338.62	862.2	1104.23
04	DAIRY PRODUCE; BIRDS' EGGS; NATURAL HONEY; EDIBLE PROD. OF ANIMAL ORIGIN, NOT ELSEWHERE SPEC. OR INCLUDED.	0	0.95	2.08	1.54	11.5
05	PRODUCTS OF ANIMAL ORIGIN, NOT ELSEWHERE SPECIFIED OR INCLUDED.	8.96	13.66	9.07	8.07	11.26
06	LIVE TREES AND OTHER PLANTS; BULBS; ROOTS AND THE LIKE; CUT FLOWERS AND ORNAMENTAL FOLIAGE.	3.55	4.23	4.07	3.82	9.62
07	EDIBLE VEGETABLES AND CERTAIN ROOTS AND TUBERS.	67.83	57.17	92.22	81.72	117.43
08	EDIBLE FRUIT AND NUTS; PEEL OR CITRUS FRUIT OR MELONS.	71.05	15.26	21.76	18.95	18.13
09	COFFEE, TEA, MATE AND SPICES.	54.09	179.72	482.15	689.48	578.56
10	CEREALS.	0.14	1.3	1.08	119.08	511.87
11	PRODUCTS OF THE MILLING INDUSTRY; MALT; STARCHES; INULIN; WHEAT GLUTEN.	15.35	20.4	18.02	13.13	21.75
12	OIL SEEDS AND OLEA. FRUITS; MISC. GRAINS, SEEDS AND FRUIT; INDUSTRIAL OR MEDICINAL PLANTS; STRAW AND FODDER.	37	33.09	64.29	131.76	72.29
13	LAC; GUMS, RESINS AND OTHER VEGETABLE SAPS AND EXTRACTS.	71.39	121.57	73.96	65.73	70.88
14	VEGETABLE PLAITING MATERIALS; VEGETABLE PRODUCTS NOT ELSEWHERE SPECIFIED OR INCLUDED.	41.37	42.14	58.81	78.04	71.08
15	ANIMAL OR VEGETABLE FATS AND OILS AND THEIR CLEAVAGE PRODUCTS; PRE.	452.75	415.59	410.79	885.56	567.93

	EDIBLE FATS; ANIMAL OR VEGETABLE WAXES.					
16	PREPARATIONS OF MEAT, OF FISH OR OF CRUSTACEANS, MOLLUSCS OR OTHER AQUATIC INVERTEBRATES	1.69	1.98	2.78	3.05	2.62
17	SUGARS AND SUGAR CONFECTIONERY.	18.72	24.99	22.34	56.29	92.82
18	COCOA AND COCOA PREPARATIONS.	1.88	1.99	2.14	1.62	1.53
19	PREPARATIONS OF CEREALS, FLOUR, STARCH OR MILK; PASTRYCOOKS PRODUCTS.	1.39	1.65	1.79	1.17	2.24
20	PREPARATIONS OF VEGETABLES, FRUIT, NUTS OR OTHER PARTS OF PLANTS.	31.85	39.82	45.31	35.32	37.02
21	MISCELLANEOUS EDIBLE PREPARATIONS.	20.95	20.76	22.96	30.54	35.16
22	BEVERAGES, SPIRITS AND VINEGAR.	8.72	1.03	3.21	5.58	2.43
23	RESIDUES AND WASTE FROM THE FOOD INDUSTRIES; PREPARED ANIMAL FODER.	61.45	56.84	69.74	88.53	122.4
24	TOBACCO AND MANUFACTURED TOBACCO SUBSTITUTES.	3.12	2.71	6.24	5.98	4.89
25	SALT; SULPHUR; EARTHS AND STONE; PLASTERING MATERIALS, LIME AND CEMENT.	782.61	845.6	753.02	736.05	1094.83
26	ORES, SLAG AND ASH.	1290.08	1255.53	2388.14	4425.36	2587.92
27	MINERAL FUELS, MINERAL OILS AND PRODUCTS OF THEIR DISTILLATION; BITUMINOUS SUBSTANCES; MINERAL WAXES.	2511.65	3903.01	2635.17	1255.7	2787.56
28	INORGANIC CHEMICALS; ORGANIC OR INORGANIC COMPOUNDS OF PRECIOUS METALS, OF RARE-EARTH METALS, OR RADI. ELEM. OR OF ISOTOPES.	785.65	1113.78	852.13	770.82	1112.49
29	ORGANIC CHEMICALS	9197.77	11845.46	10672.87	11390.59	14878
30	PHARMACEUTICAL PRODUCTS	168.08	193.16	212.01	259.23	269.82
31	FERTILISERS.	1072.77	2054.32	1823.56	1553.53	2956.53
32	TANNING OR DYEING EXTRACTS; TANNINS AND THEIR DERI. DYES, PIGMENTS AND OTHER COLOURING MATTER; PAINTS AND VER; PUTTY AND OTHER MASTICS; INKS.	685.42	763.02	884.69	885.2	1252.01

33	ESSENTIAL OILS AND RESINOIDS; PERFUMERY, COSMETIC OR TOILET PREPARATIONS.	276.17	232.06	248.55	274.27	344.61
34	SOAP, ORGANIC SURFACE-ACTIVE AGENTS, WASHING PREPARATIONS, LUBRICATING PREPARATIONS, ARTIFICIAL WAXES, PREPARED WAXES, POLISHING OR SCOURING PREP.	93.61	128.63	125.11	137.43	161.41
35	ALBUMINOIDAL SUBSTANCES; MODIFIED STARCHES; GLUES; ENZYMES.	110.45	130.79	151.33	151.39	240.73
36		0.07	0.11	0.01	0	0
37	PHOTOGRAPHIC OR CINEMATOGRAPHIC GOODS.	21.72	22.46	26.58	35.69	54.64
38	MISCELLANEOUS CHEMICAL PRODUCTS.	1476.13	1433.45	1353.74	1555.52	1870.26
39	PLASTIC AND ARTICLES THEREOF.	2916.43	3827.12	3557.88	3479.73	4833.28
40	RUBBER AND ARTICLES THEREOF.	392.02	361.15	346.85	277.55	368.46
41	RAW HIDES AND SKINS (OTHER THAN FURSKINS) AND LEATHER	133.96	113.84	95.73	71.11	93.61
42	ARTICLES OF LEATHER,SADDLERY AND HARNESS;TRAVEL GOODS, HANDBAGS AND SIMILAR CONT.ARTICLES OF ANIMAL GUT(OTHR THN SILK-WRM)GUT.	380.67	401.19	342.11	109.64	194.45
43	FURSKINS AND ARTIFICIAL FUR, MANUFACTURES THEREOF.	2.54	3.46	2.61	1.13	1.84
44	WOOD AND ARTICLES OF WOOD; WOOD CHARCOAL.	176.55	187.06	159.14	113.01	172.06
45	CORK AND ARTICLES OF CORK.	0.2	0.76	1.03	0.28	0.45
46	MANUFACTURES OF STRAW, OF ESPARTO OR OF OTHER PLAITING MATERIALS; BASKETWARE AND WICKERWORK.	2.12	2.84	3.42	2.39	3.53
47	PULP OF WOOD OR OF OTHER FIBROUS CELLULOSIC MATERIAL; WASTE AND SCRAP OF PAPER OR PAPERBOARD.	18.46	23.27	31.07	30.36	25.36
48	PAPER AND PAPERBOARD; ARTICLES OF PAPER PULP, OF PAPER OR OF PAPERBOARD.	589.98	601.09	615.79	653.72	744.85

49	PRINTED BOOKDS, NEWSPAPERS, PICTURES AND OTHER PRODUCTS OF THE PRINTING INDUSTRY; MANUSCRIPTS, TYPESCRIPTS AND PLANS.	25.12	21.58	24.15	13.76	30.19
50	SILK	203.15	148.49	138.19	62.32	81.36
51	WOOL, FINE OR COARSE ANIMAL HAIR, HORSEHAIR YARN AND WOVEN FABRIC.	40.75	58.7	50.74	23.13	46.63
52	COTTON.	1133.91	1907.82	896.07	1345.19	1356.24
53	OTHER VEGETABLE TEXTILE FIBRES; PAPER YARN AND WOVEN FABRICS OF PAPER YARN.	248.68	201.38	172.26	159.84	238.7
54	MAN-MADE FILAMENTS.	393.68	472.7	575.3	600.31	985.46
55	MAN-MADE STAPLE FIBRES.	358.13	369.94	411.91	405.02	480.91
56	WADDING, FELT AND NONWOVENS; SPACIAL YARNS; TWINE, CORDAGE, ROPES AND CABLES AND ARTICLES THEREOF.	108.37	124.13	111.13	116.14	162.03
57	CARPETS AND OTHER TEXTILE FLOOR COVERINGS.	57.05	56.36	48.98	31.18	32.36
58	SPECIAL WOVEN FABRICS; TUFTED TEXTILE FABRICS; LACE; TAPESTRIES; TRIMMINGS; EMBROIDERY.	90.99	85.63	86.22	67.78	109.18
59	IMPREGNATED, COATED, COVERED OR LAMINATED TEXTILE FABRICS; TEXTILE ARTICLES OF A KIND SUITABLE FOR INDUSTRIAL USE.	596.53	552.21	475.95	327.22	535.21
60	KNITTED OR CROCHETED FABRICS.	460.52	416.3	390.3	361.83	477.11
61	ARTICLES OF APPAREL AND CLOTHING ACCESSORIES, KNITTED OR CORCHETED.	209.66	240.18	235.39	161.08	212.11
62	ARTICLES OF APPAREL AND CLOTHING ACCESSORIES, NOT KNITTED OR CROCHETED.	167.08	161.12	185.05	189.3	139.25
63	OTHER MADE UP TEXTILE ARTICLES; SETS; WORN CLOTHING AND WORN TEXTILE ARTICLES; RAGS	198.69	205.43	198.67	251.59	188.13
64	FOOTWEAR, GAITERS AND THE LIKE; PARTS OF SUCH ARTICLES.	507.18	450.59	427.51	216.72	326.7
65	HEADGEAR AND PARTS THEREOF.	14.1	17.39	20.6	18.29	19.73
66	UMBRELLAS, SUN UMBRELLAS, WALKING- STICKS, SEAT-STICKS,	33.84	35.77	32.27	20.63	22.21

	WHIPS,RIDING-CROPS AND PARTS THEREOF.					
67	PREPARED FEATHERS AND DOWN AND ARTICLES MADE OF FEATHERS OR OF DOWN; ARTIFICIAL FLOWERS; ARTICLES OF HUMAN HAIR.	167.92	160.62	206.81	308.61	508.68
68	ARTICLES OF STONE, PLASTER, CEMENT, ASBESTOS, MICA OR SIMILAR MATERIALS.	418.32	550.54	481.07	389.53	513.95
69	CERAMIC PRODUCTS.	377.46	357.07	369.37	308.13	397.31
70	GLASS AND GLASSWARE.	564.17	638	631.37	499.46	708.89
71	NATURAL OR CULTURED PEARLS,PRECIOUS OR SEMIPRECIOUS STONES,PRE.METALS,CLAD WITH PRE.METAL AND ARTCLS THEREOF;IMIT.JEWELRY;COIN.	786.29	746.16	201.77	200.59	358.27
72	IRON AND STEEL	1945.14	1741.27	1635.24	3407.93	2727.68
73	ARTICLES OF IRON OR STEEL	1533.71	1809.49	1670.74	1379.35	1764.69
74	COPPER AND ARTICLES THEREOF.	1769.19	476.41	444.27	946.84	1567.9
75	NICKEL AND ARTICLES THEREOF.	26.28	45.41	117.69	61.75	76.55
76	ALUMINIUM AND ARTICLES THEREOF.	781.52	1187.63	1017.84	1138.14	2296.66
78	LEAD AND ARTICLES THEREOF.	2.13	15.33	11.83	1.7	0.81
79	ZINC AND ARTICLES THEREOF.	295.08	71.2	91.52	20.77	25.82
80	TIN AND ARTICLES THEREOF.	290.71	5.81	4.11	3.16	3.98
81	OTHER BASE METALS; CERMETS; ARTICLES THEREOF.	214.36	246.16	220.92	174.95	375.19
82	TOOLS IMPLEMENTS, CUTLERY, SPOONS AND FORKS, OF BASE METAL; PARTS THEREOF OF BASE METAL.	298.05	339.97	336.55	394.51	499.56
83	MISCELLANEOUS ARTICLES OF BASE METAL.	424.77	407.89	407.25	332.89	523.21
84	NUCLEAR REACTORS, BOILERS, MACHINERY AND MECHANICAL APPLIANCES; PARTS THEREOF.	14255.75	14214.64	14126.44	14738.28	20907.33
85	ELECTRICAL MACHINERY AND EQUIPMENT AND PARTS THEREOF; SOUND RECORDERS AND REPRODUCERS, TELEVISION	29151.99	21207.08	19966.48	21045.9	30726.25

	IMAGE AND SOUND RECORDERS AND REPRODUCERS,AND PARTS.					
86	RAILWAY OR TRAMWAY LOCOMOTIVES, ROLLING-STOCK AND PARTS THEREOF; RAILWAY OR TRAMWAY TRACK FIXTURES AND FITTINGS AND PARTS THEREOF; MECHANICAL	132.03	183.93	207.74	183.34	164.82
87	VEHICLES OTHER THAN RAILWAY OR TRAMWAY ROLLING STOCK, AND PARTS AND ACCESSORIES THEREOF.	1543.43	1619.84	1361.15	1490.29	1854.67
88	AIRCRAFT, SPACECRAFT, AND PARTS THEREOF.	40.39	23.52	27.64	11.41	11.94
89		1208.98	78.81	73.17	83.27	84.68
90	OPTICAL, PHOTOGRAPHIC CINEMATOGRAPHIC MEASURING, CHECKING PRECISION, MEDICAL OR SURGICAL INST. AND APPARATUS PARTS AND ACCESSORIES THEREOF;	1818.45	1738.02	1507.17	1926.94	2731.82
91	CLOCKS AND WATCHES AND PARTS THEREOF.	97.93	50.25	49.2	30.82	55.56
92	MUSICAL INSTRUMENTS; PARTS AND ACCESSORIES OF SUCH ARTICLES.	33.92	39.36	31.27	35.22	37.12
93		0.08	0.02	0.08	0.05	0
94	FURNITURE; BEDDING, MATTRESSES, MATTRESS SUPPORTS, CUSHIONS AND SIMILAR STUFFED FURNISHING; LAMPS AND LIGHTING FITTINGS NOT ELSEWHERE SPECIFIED OR INC	1219.62	1005	912.04	603.48	730.73
95	TOYS, GAMES AND SPORTS REQUISITES; PARTS AND ACCESSORIES THEREOF.	491.67	457.12	408.9	297.04	252.1
96	MISCELLANEOUS MANUFACTURED ARTICLES.	317.62	348.1	359.98	317.56	376.13
97	WORKS OF ART COLLECTORS' PIECES AND ANTIQUES.	111.36	3.74	37.01	4.74	0.71
98	PROJECT GOODS; SOME SPECIAL USES.	614.22	555.81	441.56	350.29	202.17
99	MISCELLANEOUS GOODS.	1.25	0.04	0.1	0.08	0.13
	Total trade with China	89714.23	87071.84	81873.5	86399.4	115419.96

(Source: DGCIS)
